

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. CP 522/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Lalman Pabbar Jaiswal
V/s
Sunil Keluskar

Section: 241 -244 of the Companies Act, 2013

ORDER

None present on behalf of the Petitioner. Mr. Chandrashekher Mishra Respondent present in person. List this matter on **30.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)